

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART –I BUDGET SESSION

WEDNESDAY, APRIL 11, 2018

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2.00 P.m.
The day was allotted for Private Members Business.

1. Questions:

Questions Nos. 117 - 125 were taken up and disposed off.

2. Zero Hour Notice:

A Zero Hour Notice was tabled by Shri Mayralborn Syiem, MLA relating to the news item published in "Mawphor", dated 29.3.2018, under the caption "Suba shah pyniap ka Samla Khasi ha Delhi, leit shaw ki pulit bad ki bahaing ia ka met".
Shri Conrad. K. Sangma, Chief Minister Home replied.

3. Resolutions:

Resolution No. 2 - Shri Adelbert Nongrum, MLA "This House do now resolve that the upper age limit for candidates appearing for Meghalaya Civil Service Examination be increased from 32 years to 45 years for the SC/ST as per provision of Assam and Meghalaya Service Rules Para 9".

The Hon'ble Member moved the Resolution and initiated discussion.

Dr. Azad Zaman, Hon'ble Member also participated.

Shri Conrad K. Sangma, Chief Minister replied.

The Resolution was then withdrawn by the mover.

4. Motions:

Shri Samlin Malngiang, Minister PHE continued with his reply to Motion No. 2 and concluded.

(At 12.10 P.m., Hon'ble Deputy Speaker was in the Chair)

Motion No. 3 - Shri Syntar Klas Sunn, MLA "This House do now discuss the Pathetic condition of Mawphlang - Balat Road with special reference to the portion of the Road from Mawphlang upto Umlangmar".

The Hon'ble Member moved the Motion and initiated discussion.

Shri H. M. Shangpliang, Hon'ble Member also participated.

Shri Prestone Tynsong, Minister PWD (Roads) replied.

Motion No. 4 - Shri Syntar Klas Sunn, MLA "This House do now discuss the Traffic congestion in the State Capital".

The Hon'ble Member initiated discussion.

Other Hon'ble Members who participated were Shri P. T. Sawkmie,

Shri Mayralborn Syiem, Shri George B. Lyngdoh, Shri H. M. Shangpliang,

Shri Saleng A. Sangma, Shri Charles Pyngrope and Shri Adelbert Nongrum.

Shri James K. Sangma, Minister in-charge Home replied. The Minister was still continuing with his reply and has not concluded.

5. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Thursday, the 12th April, 2018.

**Dated Shillong,
the 11th April, 2018.**

**Commissioner & Secretary,
Meghalaya Legislative Assembly.**